Name of the Corporate Debtor: SHIVSHAKTI BARRELS PRIVATE LIMITED; Date of Commencement of CIRP: 10-03-2021; List of Creditors as on: 28-02-2022; Name of IP: HITEN RATILAL ABHANI; Process Number: 13231

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	48968688.16	1	48968688.16	59.40	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	6315340.34	1	2535571	3.08	0	0	3779769.34	Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	4	841702	3	90878	0.11	0	30000	720824	Annexure 6
7	Operational creditors (Government Dues)	2	144318	1	26963	0.03	117355			Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	36381768	16	30811836	37.38	0		5569932	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		29	92651816.5	22	82433936.16	100.00	117355	39116	10070525.34	